

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 169 OF 2016**

**Dated: 30<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Maharashtra Seamless Ltd.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
for Ms. Dipali Seth

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **26.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**